

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 2613
TO BE ANSWERED ON 11TH AUGUST, 2026

STATUS OF E-KYC AND RATION CARD DIGITIZATION

2613 SMT. DARSHANA SINGH:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a) the current status of e-KYC under the National Food Security Act (NFSA) in Uttar Pradesh and Chandauli district;
- (b) the number of ration cards digitized and Aadhaar-verified so far;
- (c) the number of eligible beneficiaries whose ration distribution has been affected due to the absence of e-KYC; and
- (d) the steps being taken by Government to ensure hundred percent e-KYC and digitization in Uttar Pradesh and specifically in the Chandauli district?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

- (a): At present, eKYC of 93.9% beneficiaries in the State of Uttar Pradesh (including Chandauli district) has been completed.
- (b): All the 3.65 crore Ration Cards under NFSA in Uttar Pradesh have been 100% digitized and Aadhaar Seeded.
- (c): No such instances have been reported to this Department.
- (d): NFSA beneficiaries can complete e-KYC process at Fair Price Shop (FPS) using the ePoS device. Further, the Department has also facilitated NFSA beneficiaries to complete the e-KYC process using Aadhaar at FPS of his choice any where in the country. This initiative particularly benefit migrant beneficiaries who earlier had to go to their home state for the process of e-KYC. In addition, the *Mera eKYC* mobile application, developed by NIC, enables Aadhaar-based face authentication, allowing beneficiaries to complete e-KYC remotely without visiting an FPS.

Furthermore, this Department has made suitable amendments in the Targeted Public Distribution System (Control) Order, 2015 vide G.S.R. 488(E) dated-22/07/2025.
